

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH

C.P No. 060/00167/2018

Date of decision: 17.11.2018

**In OA No. 60/553/2018
M.A. No. 60/1787/2018
M.A. No. 60/1788/2018**

CORAM: HON'BLE MR.SANJEEV KAUSHIK, MEMBER(J)
HON'BLE MRS. P. GOPINATH, MEMBER(A)

...

1. Sunita Malhotra, aged about 55 years, wife of Sh. Rajnish Malhotra, Sr. Dietician with Additional Charge of Chief Dietician, Department of Dietetics, Postgraduate Institute of Medical Education and Research, Chandigarh-160012
2. Sunita Bhatti, aged about 48 years, wife of Late Sh. Kuldeep Singh, Dietician, Department of Dietetics, Postgraduate Institute of Medical Education and Research, Chandigarh-160012
3. Banchha Nidhi Behera, aged about 50 years, son of Sh. Katiram Behera, Dietician, Department of Dietetics, Postgraduate Institute of Medical Education and Research, Chandigarh-160012

VERSUS

Mrs. Preeti Sudan, I.A.S., Secretary to Government of India, Ministry of Health and Family Welfare (Nodal Ministry), Nirman Bhawan, New Delhi – 110011.

.....RESPONDENTS

Present : Mr. Karan Singla, counsel for the petitioner

ORDER**HON'BLE MR. Sanjeev Kaushik, MEMBER (J):-**

Heard Sh. Karan Singla, learned counsel for the applicant. He seeks permission to withdraw this petition with a liberty to file fresh one, if need arises, after serving copy thereof to the respondents.

Ordered accordingly.

**(Sanjeev Kaushik)
MEMBER(J)**

**(P. Gopinath)
MEMBER(A)**

Dated: 17.11.2018
ND*